

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 25.03.2021 (THURSDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)**

## **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 130 of 2021	Avneesh Kumar Singh Vs. Indian Delco Pvt. Ltd.	Prateek Gupta	Anish Gupta
<b>2.</b>	Comp. App. (AT) (Ins) No. 140 of 2021	Prakash Chandra Kapoor & Anr. Vs. Vijay Kumar Iyer Liquidator & Anr.  <b>With</b>	Meenakshi Rawat	Sumesh Dhawan-R1 Chetan Kapadia-R2
<b>3.</b>	Comp. App. (AT) (Ins) No. 165 of 2021	PGI GMBH Playglobal International Vs. Vijay Kumar V. Iyer Liquidator of Bharati Defence and Infrastructure Ltd. & Anr.	Swaroop George	Nakul Sachdeva-R1 Vatsala Kak

## **For Hearing**

<b>4.</b>	Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Nishant Shankar Isha Khurana-R1, R10 Saneep Narain N. Batra Anjali-R2 to R7 Ankur S. Kulkarni-R8 Balaji Subramanian-R9
-----------	--------------------------------	---	----------------	--

**Note: The Court will rise at 12:00 Noon**

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon’ble Acting Chairperson**

**-sd/-  
Registrar**